Annexure-1

Name of the corporate debtor:- Gourmet renaissance Private Limited (in Liquidation)

Date of commencement of liquidation :- 13/08/2021 (Liquidation order dated 05/08/2021 was made available on NCLT Portal on 13/08/2021

List of stakeholders as on: 26/01/2023

List of secured financial creditors

(Amount in ₹)

S	. N	ame of creditor			Details of claim admitted							Amount of	Amount	Amount of	Amount of	Remarks, if any	
N	0		tion No.										contingent	of any	claim	claim under	
.				Date of	Amount	Amount of	Nature of	Amount	Whether security	Details of Security		% share	claim	mutual	rejected	verification	
				receipt	claimed	claim admitted	claim	covered by	interest	Interest	covered by	in total		dues,			
								security	relinquished?		guarantee	amount of		that may			
								interest	(Yes/No)			claims		be set off			
												admitted					
1	Tl	he Nasik Merchants' Co-	SFC/1	09-09-21	445,830,526	445,830,526	Term loan and	441,705,854	NO	Agricultural Land	250,000,000	95.28%	NIL	NIL	NIL	NIL	Includes CIRP cost
	or	perative Bank Limited,					working capital			(approx. 143.85							Rs. 41,24,672.
	N	ashik					loan, interest,			acres) located at							
							Legal and other			Dindori, Nashik							
							expenses, CIRP			and 2 residential							
							cost.			flats located at							
										Goregaon(East),							
										Mumbai							
	To	otal			445,830,526	445,830,526		445,830,526				95.28%					
		·															